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22-1-16

**HIGH COURT OF DELHI: NEW DELHI**

No. 03 /DHC/Gaz/G-7/VI.E.2(a)/2016

Dated, the 21<sup>st</sup> January, 2016

**ORDER**

Hon'ble the Chief Justice and Judges of this Court have been pleased to withdraw this Court's earlier Order-No. 41/ DHC/Gaz/G-7/VI.E.2(a)/2015 dated 25.03.2015 re-designating the courts of Commercial Civil Judges functioning in 11 district courts as 'Commercial Courts'.



**BY ORDER OF THE COURT**

-Sd/-  
**(VINOD GOEL)**  
**REGISTRAR GENERAL**

Dated, the 21<sup>st</sup> January, 2016

A. S. (Law)  
21/1/16

Ho (Law) (Bv)  
260-305

Endst.No. \_\_\_\_\_/DHC/Gaz/G-7/VI.E.2(a)/2016

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
3. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
4. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
6. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
7. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
10. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
11. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Karkardooma Courts, Delhi.
16. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
17. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
19. The Secretary (Labour), Govt. of NCT of Delhi, Sham Nath Marg, Delhi.
20. The Director of Prosecution, C.B.I., Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi-03.
21. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
22. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R. K. Puram, New Delhi.
23. The Commissioner of Police, Police Headquarters, New Delhi.
24. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
25. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
26. The Commissioner, East Delhi Municipal Corporation, Udyog Sadan, Patparganj Industrial Area, Delhi-92.
27. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
28. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court.